LOK SABHA UNSTARRED QUESTION NO. 4759 TO BE ANSWERED ON 23.03.2020 Complaints against Petronet LNG

† 4759. SHRI KRUPAL BALAJI TUMANE: पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has received any complaints regarding corruption/irregularities against Petronet LNG, if so, the details thereof;

(b) whether the Government has conducted any investigation in this regard, if so, the action taken in this regard;

(c) whether the Government has conducted any audit of the accounts of Petronet LNG regarding the irregularities during the last three years and the current year, if so, the details along with the outcome thereof;

(d) the details of annual turnover of Petronet LNG during the said period along with the profit earned/loss incurred by it; and

(e) the percentage of Government equity in the said company?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान) MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b) Petronet LNG Limited (PLL) has its own Board approved Vigilance Mechanism whereby the Board has nominated Chairperson, Audit Committee as Nodal Officer to deal with all the complaints received against functional Directors. Several complaints have been received in Ministry of Petroleum and Natural Gas against MD & CEO, PLL and other officers of PLL regarding alleged corruption/irregularities which were forwarded to Chairperson, Audit Committee, PLL for taking appropriate action.

(c) PLL is a Board managed company and not a Government company as per Companies Act. Further, Audit Committee of the Board reviews & monitor auditing mechanism and ensures compliance to best auditing and corporate governance practices. (d) The details of annual turnover of PLL including profit earned during the last three years are as under:

Financial Year	Turnover (in Rs. Lakh)	Profit after tax (in Rs. Lakh)
2018-19	38,39,543	2,15,543
2017-18	30,59,862	2,07,785
2016-17	24,61,603	1,70,567

(e) Four Government Oil and Gas Public Sector Undertakings (PSUs) viz. BPCL,GAIL, IOCL and ONGC hold 12.5% equity each leading to a total of 50%.
